

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 25TH October, 2017.

No.HCM/1/96/BENCH/72052 As directed, it is hereby informed to all the learned counsel and concerned parties that the **Division Bench** comprising of Hon'ble The Acting Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh as well as Single Bench of Hon'ble Acting Chief Justice will not sit on 27-10-2017. All Division Bench matters fixed on 27-10-2017 will be listed on 30-10-2017.

Further, Single Bench of Hon'ble Mr. Justice Kh. Nobin Singh will sit at 2.00 p.m. as His Lordship will be on half casual leave for the first session.

Sd/-

(RK MEMCHA DEVI)
REGISTRAR

Copy to :

1. The Advocate General, Government of Manipur
2. The Government Advocate, Govt. of Manipur
3. The Registrar (Admn.), High Court of Manipur,
4. The President, High Court Bar Association, Manipur,
5. The President, AMBA, Manipur
6. The President, High Court of Manipur Bar Association
7. All The Joint Registrars, High Court of Manipur.
8. All The Deputy Registrars, High Court of Manipur
9. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur
10. All The Assistant Registrars/LRO/Sr. Grade Stenographer, High Court of Manipur
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh
12. The PS to Registrar General, High Court of Manipur
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All The Superintendents, High Court of Manipur
15. The Court Masters, High Court of Manipur
16. Guard File/Order Book/Concerned file.
17. Notice Board

hd 25/10/2017
(RK MEMCHA DEVI)
REGISTRAR